

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-01(PB)/2018

IN THE MATTER OF:

Bank of India	Applicant/Petitioner
Vs.		
Amrapali Princely Estate Pvt. Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 19.04.2018

Coram:

Dr. DEEPTI MUKESH
Hon'ble Member (Judicial)

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Petitioner/Applicant	:	Ms. Juhi Bhambhani & Mr. Sanjay Bhatt, Adv.
For Operational Creditor	:	Mr. Anurag Sharma, Adv.
For the NOIDA	:	Mr. Vishnu Sharma, Ms. Sonali Negi,

ORDER

For order, see (IB)-90(ND)/2017.